

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 184/TT/2013

Date: 27.6.2014

To  
Shri Vipul Kumar Jadav,  
Authorized Representative,  
Adani Power Ltd.,  
3rd Floor, Achalraj, Opp. Mayor Bungalow,  
Law Garden,  
Ahmedabad-380009

Subject: Approval of Transmission Tariff for Asset-I: +/- 500 kV Mundra–  
Mohindergarh HVDC bi-pole transmission line with associated substation,  
bays, electrode line and associated 400 kV line and Asset-II: 400 kV D/C  
Mundra– Dehgam transmission line with associated system for control  
period 2009-2014

Sir,

Please furnish the following information on your above mentioned petition, on  
affidavit, with advance copy to respondents/ beneficiaries, latest by 14.7.2014:-

- i. Details of tools & tackles along with date of purchase to enhance reliability of the system (under additional capital expenditure);
- ii. The number of towers procured under Emergency Restoration System and the time for which ERS has been deployed so far;
- iii. Details of small equipment along with date of purchase (under additional capital expenditure);
- iv. Scope of work under Security System;
- v. Approval of the company's Board of Directors for the project.

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)